GOVERNMENT OF INDIA MINISTRY OF PLANNING

LOK SABHA STARRED QUESTION No. *186 TO BE ANSWERED ON 29.07.2016

PANEL FOR NEW POVERTY LINE

*186. DR. SHRIKANT EKNATH SHINDE: SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has assessed the impact of the anti-poverty schemes and other welfare initiatives and if so, the findings thereof;
- (b) whether the NITI Aayog has recently proposed to set up a panel of experts to formulate and define new poverty line, and if so, the details thereof;
- (c) the composition and the terms of reference of the panel; and
- (d) the time by which the said panel is likely to submit its report to the Government?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT & MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 186* REGARDING "PANEL FOR NEW POVERTY LINE" RAISED BY DR. SHRIKANT EKNATH SHINDE & SHRI RAJESHBHAI CHUDASAMA DUE FOR ANSWER ON 29th JULY, 2016.

(a) Government is implementing various poverty alleviation programmes such as Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), Pradhan Mantri Awaas Yojana (PMAY) and National Social Assistance Programme (NSAP) for sustainable and inclusive growth through a multipronged strategy for poverty alleviation by increasing livelihood opportunities, providing social safety net and developing infrastructure for growth and improvement of quality of life. Besides, Government has also implemented schemes like Pradhan Mantri Jan Dhan Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana, Pradhan Mantri Suraksha Bima Yojana and Atal Pension Yojana towards this end.

Implementation of various programmes is reviewed with the State Governments at regular intervals. The impact assessment studies are also conducted from time to time through independent agencies and the findings of such studies are shared with the States and other stakeholders for taking corrective measures, if needed.

- (b) Pursuant to the decision taken in the first meeting of the Governing Council of NITI Aayog on 8th February, 2015, a Task Force on Elimination of Poverty in India was constituted by NITI Aayog vide order dated 16th March, 2015 under the Chairmanship of Dr. Arvind Panagariya, Vice Chairman, NITI Aayog. The report of the Task Force has been submitted to Hon'ble Prime Minister on 11th July, 2016. The Task Force in its report has, inter-alia, recommended that an expert committee be set up to arrive at an informed decision on the level at which the poverty line should be set.
- (c) & (d): The panel of experts is yet to be appointed. Hence, the question does not arise.
